

(b) *it* so, what are the reasons for not recognising the Union?

THE MINISTER OF DEFENCE (SARDAR SWARAN SINGH): (a) and (b) Yes, Sir. Government have seen the statement. The complaint made therein relates to non-recognition of the Association of employees belonging to the three pre-sea-going training ships stationed in Vishakhapatnam, Calcutta and Saurashtra, by the Directorate General of Shipping under the Ministry of Transport and Shipping and not to the Indian Navy Civil Employees Union (Registered) which is enjoying recognition from this Ministry since March 1951.

PRIME MINISTER'S HOUSE

*269. SHRI G. MURAHARI:
SHRI SITARAM JAIPURIA:

Will the PRIME MINISTER be pleased to state:

(a) whether Government have taken any decision regarding a permanent house for the Prime Minister; and

(b) if so, what is the decision?

THE PRIME MINISTER AND MINISTER OF ATOMIC ENERGY (SHRIMATI INDIRA GANDHI): (a) No, Sir.

(c) Does not arise.

ATOMIC ENERGY ESTABLISHMENT

♦270. SHRI BABUBHAI M. CHINAI:
Will the PRIME MINISTER be pleased to state:

(a) what are the various items produced by the Atomic Energy Establishment;

(b) whether any of the items are exported; and

(c) if so, the value of the foreign exchange earned in 1965 and 1966?

THE PRIME MINISTER AND MINISTER OF ATOMIC ENERGY (SHRIMATI INDIRA GANDHI): (a) The Bhabha Atomic Research Centre, Trombay, designs and manufactures various types of nuclear and allied electronic instruments and also produces radio-isotopes, radiation sources and connected equipment, and high purity chemicals and compounds.

(b) Yes, Sir. Radio-isotopes are being exported to several Asian countries and also to other countries like Australia, Czechoslovakia, France and German Democratic Republic. Electronic equipment has also been exported.

(c) The value of foreign exchange earned during the last two years is Rs. 1' 52 lakhs approximately.

AFRO-ASIAN SOLIDARITY CONFERENCE

*271. DIWAN CHAMAN LALL: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the decisions taken by the Afro-Asian Solidarity Conference recently held in Nicosia and of the Presidium of the World Peace Council have been Communicated to the Government of India; and

(b) if so, whether a copy of the decisions will be laid on the Table of the House?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) So far as the Government is concerned, the Afro-Asian Peoples' Solidarity Organisation is a non-official body. No report concerning its activities would, therefore, be received by the Government of India officially, from the Secretariat of the Organisation.

(b) In view of the above, the Government is not in a position to lay on the Table of the House a copy of the decisions reached at the Conference recently held in Nicosia.